



**Central Administrative Tribunal
Principal Bench, New Delhi**

**O.A. No. 3612/2017
M.A. No. 998/2020**

This the 19th day of October, 2020

(Through Video Conferencing)

**Hon'ble Mr. A. K. Bishnoi, Member (A)
Hon'ble Mr. R. N. Singh, Member (J)**

Rohtash, age – 30 years,
S/o Shri Mange Ram,
Group – C,
Sr. Loco Pilot (Shunter),
Under Sr. Section Engineer (General),
Diesel Shed,
Northern Railway,
Tughlakabad.

...Applicant

(By Advocate: Mrs. Meenu Mainee)

VERSUS

1. General Manager,
Northern Railway,
Baroda House, New Delhi.
2. Divisional Railway Manager,
Northern Railway,
State Entry Road, New Delhi.
3. Sr. Section Engineer (General),
Northern Railway,
Diesel Shed,
Tughlakabad.

...Respondents

(By Advocate: Mr. Anil Srivastava)

ORDER (Oral)**Hon'ble Mr. R. N. Singh, Member (J):-****MA No. 998/2020**

The present MA has been filed by the applicant to seek permission to withdraw the aforesaid OA. Permission is granted. The MA stands disposed of. Accordingly, the aforesaid OA No. 3612/2017 stands dismissed as withdrawn. No costs.

**(R.N. Singh)
Member (J)**

**(A.K. Bishnoi)
Member (A)**

lg/rk/uma/ankit/